

IN THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI

Original Application No. 923 of 2024


IN THE MATTER OF: Delhi News बुराड़ी में यमुना नदी किनारे मृत अवस्था में मिली हजारो मछलिया, दुर्गंध से ग्रामीण परेशान" appearing in Jagran.com dated 04.07.2024

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Dated:-20.05.2026

Place: Panchkula

  
Secretary to Government Haryana,  
Environment, Forest and Wildlife Department.

Through

Rahul Khurana, Advocate  
09811894060

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Status report by way of Affidavit of Smt Vasvi Tyagi, IFS, Secretary to Government Haryana, Environment, Forest and Wildlife Department.

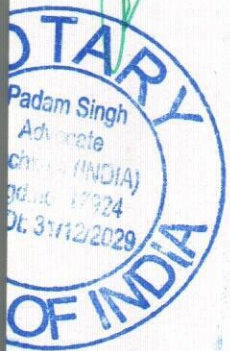
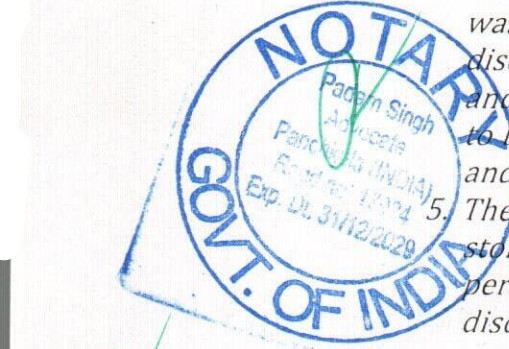
Most Respectfully Showeth:

1. That the Hon'ble Green Tribunal, vide orders dated 01.12.2025 passed the following directions:-

*"4. It has also been observed that drain no.6 is receiving sewage/industrial waste water to an extent of 51.124 MLD but, para 5 (page 69-70) discloses that installed capacities of 04 STPs and 03 CETPs is 67.0 MLD and 46.2 MLD respectively. Further, diversion drain no. 8 which is said to be fresh water drain is also receiving sewage from 03 STPs (Gohana and Kharkhoda town) of 15.8MLD capacity.*

*5. The State as well as HSPCB are required to disclose if drain no.6 is a storm water drain, whether tapping of this drain is being done as a permanent measure to divert it to the STP. Let this information be disclosed by way of affidavit within six weeks."*

2. That there are total 7 no. of STPs with having total installed capacity of 92.5 MLD and 5 no. of CETPs with having total installed capacity of 48 MLD which are having their treated discharge falling into Drain no. 6 from the jurisdiction of District Panipat and Sonipat of State of Haryana. The detailed compliance status of STPs and CETPs is enclosed as Annexure R/1. Further, the discharge of STP at Gohana is at the downstream of Mahara Head and accordingly, it has no effect on the water quality of Diversion Drain No. 8. The treated sewage from STP of Kharkhoda has discharge into Western Jua drain and it ultimately join with Mungeshpur drain and accordingly it has no effect on the water quality of Diversion Drain No. 8.
3. That The Diversion drain (DD) no. 8 originates from Gohana at Mahara Head at RD 15700 from main drain no. 8 and terminates into River Yamuna at Village Dahesra at Sonipat with having approx. 68 KM of stretch. Further, the fresh survey has been conducted for Diversion Drain (DD) no. 8. During survey, 15 no. of effluent discharge points /polluting sources have been identified and out



20 MAY 2026

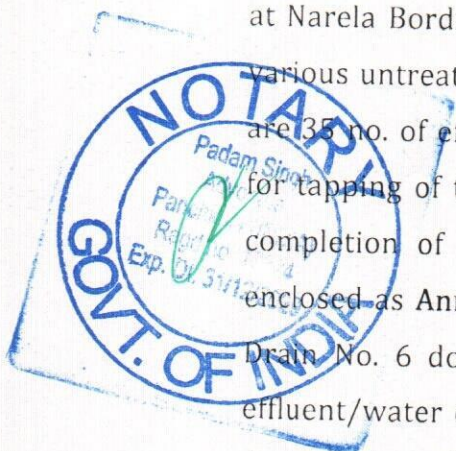
of there, 8 no. of points have been tapped so far. The effluent of 0.8 MLD from remaining 7 points is being released into DD 8. The action plan for tapping of various discharge points has been prepared and the likely date for completion of the last project is 31.12.2027. The copy of action plan is enclosed as Annexure R/2.

The work of construction of closed pipe line to carry the effluent of Drain No. 6 is under progress. Therefore, at present, the flow of water from DD 8 has been disconnected temporarily from river Yamuna by making an earthen bund. The entire water of DD 8 and drain No. 6 is being diverted through Abandoned Drain No. 6 - Nazafgarh drain directly downstream Wazirabad and therefore, there is no discharge in Yamuna from DD 8 at Village Dahessra. Though the water/effluent of DD 8 and Drain no. 6 joins river Yamuna through Abandoned Drain No. 6 - Nazafgarh drain downstream of Wazirabad Barrage. After completion of work of close pipeline in Drain No.6, earthen Band will be removed and DD 8 will be restored to joining river Yamuna at Dahessra.

4. That a complete survey of Drain no. 6, starting from its originating point at Samalkha town in District Panipat to the exit point from the State of Haryana at Narela Border in District Sonipat, has been conducted for identification of various untreated/treated discharge points falling into the Drain no. 6. There are 35 no. of effluent discharge points of approx 42.17 MLD. The action plan for tapping of these discharge points has been prepared. The likely date for completion of the last project is 30.06.2028. The copy of action plan is enclosed as Annexure R/3. As submitted in preceding para, the discharge of Drain No. 6 do not enter into with Yamuna river at Dahesra. Though the effluent/water of Drain No.6 joins river Yamuna through Nazafgarh Drain at downstream of Wazirabad border.

5. That Drain no. 6 is primarily a storm water drain, designed to carry surface runoff during rainfall events. It was not originally intended for the conveyance of untreated sewage or industrial effluent. The Drain No. 6 crosses DD8 and runs within the bed of DD No. 8 for length of 24,100 feet, as an open channel, which is now being converted into closed conduit conveyance system by laying of a twin conduit pipeline, out of which approximately 98% of the work has been completed at site.

6. That the Haryana Pollution Control Board collects monthly samples from river Yamuna at Village Palla, District Sonipat which is at the Board of Delhi and



*Veri.*

20 MAY 2026

Haryana. The water quality of river Yamuna, before it enters the Territory of Delhi is given in the following table:-

Date of sampling	pH Value	Suspended Solids (mg/l)	BOD (mg/l)	COD (mg/l)	Dissolved Oxygen (mg/l)
17-10-2025	7.9	15	1.8	12	7.6
06-11-2025	7.67	23	2.2	16	7
09-12-2025	8.01	10	5	48	6.2
20-01-2026	7.8	16	6.2	56	4
23-02-2026	7.76	13	5.8	52	4.6
23-03-2026	7.8	10	4	40	6.2
22-04-2026	7.59	13	2.6	24	6.9

Dated:20.05.2026

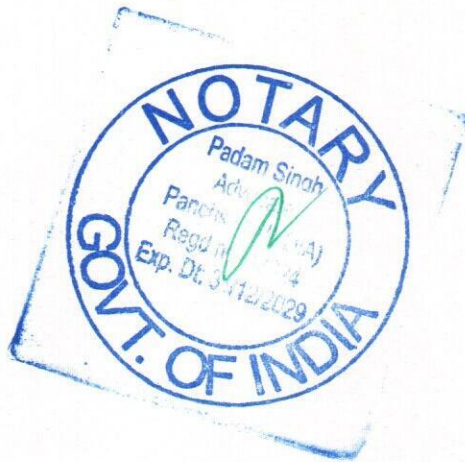
Verification:

Verified at Panchkula on ----day of May, 2026 that contents of above status report are true and correct to the best of my knowledge as per information derived from the official record. Nothing material has been concealed therein.

  
Deponent

  
Deponent

20 MAY 2026



ATTESTED

PADAM SINGH  
NOTARY PUBLIC,  
PANCHKULA

20 MAY 2026

The status of STPs and CETPs which are connected to Drain No. 6

Annexure-R/1

**Existing STPs**

Sr. No.	Name of the STP	Deptt.	Installed Capacity	Average BOD (mg/l)	Compliance Status
1.	Samalkha, Panipat	PHED	5	Below 10	Complying
2.	Ganaur Sonapat	PHED	7	8.7	Complying
3.	Rathdana Road, Sonapat	ULBD	30	9.0	Complying
4.	Kakroi Road, Sonapat	ULBD	25	7.8	Complying
5.	Rajiv Gandhi, Education City, Sonipat,	HSVP	7.5	Below 10	Complying
6.	Aterna, Sonipat	HSVP	15	Below 10	Complying
7.	Murthal, Sonipat	HSVP	3	Below 10	Complying
	<b>Total</b>		<b>92.5 MLD</b>		

**Proposed STPs**

Sr. No.	Location	Capacity (MLD)	Deptt.	Projects status
1.	Rathdhana, Sonipat	30	SMDA	Under Tendering
2.	Kundli, Sonipat	7.5	SMDA	Under Tendering
3.	Smalkha	4	PHED	DNIT for approval
4.	Smalkha	2	PHED	DNIT for approval
	<b>Total</b>	<b>43.5</b>		

**Existing CETPs in Drain No. 6**

Sr. No.	Name of CETP	Capacity in MLD	Deptt.	Average BOD (mg/l)	Compliance status
1	IE Rai, Sonapat	10	HSI IDC	Below 30	Complying
2	IE Barhi, Sonapat	16	HSI IDC	41	Non-Complying
3	HSI IDC, Barhi, Sonapat	10	HSI IDC	Below 30	Complying
4	IE Kundli, Sonapat	10	HSI IDC	15.2	Complying
5	IE Murthal, Sonapat	2.0	HSI IDC	9.0	Complying
	<b>Total</b>	<b>48</b>			

**Proposed CETPs**

Sr. No.	Location of CETP	Capacity (MLD)	Project status
1.	Nathupur, Sonipat	6	Land issue to be resolved by the district administration and SMDA

## Action Plan for diversion/tapping of untreated effluent of Diversion Drain no. 8 (DD-8)

Sr. No.	Location of Discharge points	Source of Effluent in the discharge point	Quantum of effluent in discharge point (in cusec)	Department Responsible for tapping	Action Plan for tapping/diversion/treatment/present status
1.	28.901372, 77.012791	Village Garhi	0.5	Panchayati Raj	Effluent/sewage has been tapped
2.	28.911938, 77.043487	Village Chhatera	0.5		
3.	28.911021, 77.042424	Village Chhatera	0.5		
4.	28.918886, 77.068499	Village Barota	0.1		
5.	28.903712, 77.110985	Village Nathupur	0.5		
6.	28.896232, 77.110177	Village Nathupur	0.1		
7.	28.881338, 77.135034	Village Sersa	0.1	HSI IDC	Effluent/sewage has been tapped
8.	28.897853, 77.113459	Village Rasoi	0.1	Panchayati Raj	
		<b>Total</b>	<b>2.4</b>		
9.	28.882266, 77.112958	Piou-Maniyari, Kundli	0.3	MC Kundli/ Sonipat Metropolitan Development Authority	Tender for laying sewer line received and submitted to HPWPC for financial negotiation. Work will be completed in two years after allotment. Target date of tapping 31.12.2027.
10.	28.88328, 77.108869				
11.	28.882342, 77.112106				
12.	28.883283, 77.10887				
13.	28.882271, 77.112619				
14.	28.882238, 77.113792				
15.	28.884586, 77.118676	MC Kundli	0.5		
		<b>Total</b>	<b>0.8</b>		

## Action for diversion/tapping of untreated effluent of drain no. 6

## A. For the 11 no. of discharge points falling into Drain no. 6 in the stretch flowing in District Panipat

Sr. No.	Location of Discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
1.	At Village Kiwana Lat.-29.223924 Long.-77.002343	1.64	Panchayati Raj, Panipat	The 3 pond system will be provided for treatment of discharge point from the village by 31/03/2028 by Panchayati Raj, Department Panipat.
2.	Nallha From Samshan Ghat Road, Samalkha Lat. 29.233296 Long 77.004936	2.5	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.
3.	Waste Water from Kiwana Mod Extension Colony Lat 29.225642 Long 77.000028	1.5	Panchayati Raj, Panipat	The 3 pond system will be provided for treatment of discharge point from the village by 31/03/2028 by Panchayati Raj, Department Panipat.
4.	Waste water from colony in front of Shastri Colony, Samalkha Lat 29.226138 Long 77.999789	0.3	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.
5.	Waste water of houses under Railway Over Bridge (Chulkana Road, Samalkha) Lat 29.232043 Long 77.004470	0.8	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.

Sr. No.	Location of Discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
6.	Waste Water from Tara Enclave, Samalkha Lat 29.225188 Long 77.005169	0.42	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.
7.	Waste water from Azad Nagar, Samalkha Lat 29.233900 Long 77.005032	1.25	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.
8.	Waste water from Pritampura Extension, Samalkha Lat 29.233470 Long 77.008078	0.4	MC Samalkha	The PHED will provide additional STP of capacity 2 MLD and 4 MLD by 31/03/2028. The tapping of discharge point will be done by MC Samalkha to newly established STP.
9.	Waste Water into Drain from Village-Kiwana Outlet Lat. 29.223924 Long. 77.002343	1.2	Panchayati Raj, Panipat	The 3 pond system will be provided for treatment of discharge point from the village by 31/03/2028 by Panchayati Raj, Department Panipat.
10.	Waste Water into Drain from Village-Chulkana Outlet Lat. 29.191849 Long. 77.000504	1.25	Panchayati Raj, Panipat	The 3 pond system will be provided for treatment of discharge point from the village by 31/03/2028 by Panchayati Raj, Department Panipat.
11.	Waste Water into Drain from Village-Chulkana after M/s Haryana Organics Lat. 29.212709 Long. 76.996402	1.64	Panchayati Raj, Panipat	The 3 pond system will be provided for treatment of discharge point from the village by 31/03/2028 by Panchayati Raj, Department Panipat.
	<b>Total Discharge from the Jurisdiction of District Panipat</b>	<b>12.9MLD</b>		

## B. For 25 no. of discharge points falling into Drain no. 6 in the stretch flowing in District Sonipat

Sr. No.	Location of Discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
1.	At Village Tharya (RD 61000)	0.73	DDPO Sonipat	Work Completed
2.	At Village Bhora Rasulpur (RD-121900 & RD-119620)	0.73	DDPO Sonipat	Estimate sent to HQ, Gray water will be transfer through nala and passed through Seechewal to pond. The target date of tapping is 31.12.2026
3.	At Village Kheri Gujjar (RD-115500) & RD-114000 (Naraina Drain)	1.46	DDPO Sonipat	Transferred to PHED for Micro STPs And the target date of tapping is 31.12.2026.
4.	At Village Khijarpur Ahir (RD-106380)	0.98	DDPO Sonipat	Estimate sent to HQ, grey water will be transfer to HDPE pipe and store in sump well and will be pumped through pipe line to existing pond through Seechewal. The target date of tapping is 31.12.2026.
5.	At Village Gumar (RD 98000)	0.73	DDPO Sonipat	Estimate sent to HQ, grey water will be directed from existing nala through RCC pipeline and passed through Seechewal to pond (pump is also purposed to lift the water) The target date of tapping is 31.12.2026.
6.	At Village Bhogipur RD 81000, RD-81200, RD-81250	1.22	DDPO Sonipat	Estimate sent to HQ, grey water will be transferred through RCC pipeline and drain no. 6 need to be closed and thereafter it will be passed through Seechewal to existing pond. The target date of tapping is 31.12.2026.

Sr. No.	Location of Discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
7.	At Village Agwanpur RD- 83100, RD-86350	0.98	DDPO Sonipat	Estimate sent to HQ, 2 outlet will be transfer through RCC pipeline through Seechewal to pond. The target date of tapping is 31.12.2026.
8.	At Village Jahri (RD-52000)	0.24	DDPO Sonipat	Estimate sent to HQ, in which 5 pond system technology shall be used. The target date of tapping is 31.12.2026.
9.	Near Sugar Mill at Sonipat (RD-48000)	1.7	MC, Sonipat	Only the connection work is pending, which will be carried out after the construction of the new STP at Rathdhana under SMDA. The target date of tapping is 31.12.2028
10.	Rishi colony & Chawla Colony (RD-39450)	0.85	MC, Sonipat	
11.	Housing Board Colony, Murthal Road Sonipat (RD-38000)	1.22	MC, Sonipat	
12.	Housing Board Colony Gali No. 3 ward 5 (RD-38535)	0.73	MC, Sonipat	
13.	Shri ram Puliya ward No. 5 (RD-39450)	0.98	MC, Sonipat	
14.	Adarsh colony near bus stand, Sonipat (RD-36500)	0.73	MC, Sonipat	
15.	Behind Bus Stand, Adarsh Colony, Sonipat (RD-35690)	1.22	MC, Sonipat	
16.	Ashok Nagar Delhi Road, Near PNB Bank, (RD-35000)	1.22	MC, Sonipat	
17.	Nandwani Nagar (RD-34370)	1.22	MC, Sonipat	
18.	Sector 12 to ITI Chowk road, (RD-27500/L)	0.98	MC, Sonipat	
19.	Sector 12 to ITI Chowk road, (RD-27500/R)	0.98	MC, Sonipat	
20.	Rathdhana (RD-18500)	1.22	MC, Sonipat	
21.	Nathupur Bridge (RD-34850)	2.44	Panchayati Raj	Land Issue
22.	Harshvardhan Colony Kundli (RD-11000)	0.61	SMDA Sonipat	Tender for laying of sewer line submitted to high power work purchase committee for financial
23.	Paper Mill Colony, Kundli (RD-10000)	2.44	SMDA Sonipat	

Sr. No.	Location of Discharge point	Quantum of effluent in discharge point (in MLD)	Department Responsible for tapping	Action Plan for tapping/ diversion/ treatment
24.	Narela Road, Piau Maniyari (RD-8800)	2.44	SMDA Sonipat	negotiation the target date is 31.12.2027
25.	100 mtr. Narela Road, Piau Maniyari Road (RD-8800)	1.22	SMDA Sonipat	
	<b>Total Discharge from the Jurisdiction of District Sonipat</b>	<b>29.27 MLD</b>		
	<b>Total untreated discharge from State of Haryana in drain no. 6</b>	<b>12.9 MLD + 29.27 MLD = 42.17 MLD</b>		